

SHRI RAJESH PILOT: Madam, I also beg to lay a copy each (in English and Hindi) of the following papers:—

I (a) Twenty-second Annual Report of the Seamen's Provident Fund Organisation, Bombay, for the year 1987-88, on the working of Seamen's Provident Fund Scheme, 1966.

(b) Annual Accounts of the Seamen's Provident Fund Organisation, Bombay, for the year 1987-88 and the Audit Report thereon.

(c) Review by Government on the working of the Organisation. [Placed in Library. See No. LT-6831/88 for (a) to (c)].

II (a) Twenty-seventh Annual Report and Accounts of the Visakhapatnam Dock Labour Board, for the year 1987-88, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Board. [Placed in Library. See No. LT-6833/88 for (a) and (b)].

III. (a) Thirty-fifth Annual Report and Accounts of the Madras Dock Labour Board for the year 1987-88, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Board. [Placed in Library. See No. LT-6832/88 for (a) and (b)].

Notifications of the Ministry of Surface Transport (Shipping Wing)

SHRI RAJESH PILOT: Madam, I also beg to lay a copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Shipping Wing), under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) G.S.R. No. 809(E), dated the 22nd July, 1988, publishing the Merchant Shipping (Levy of Oil Pollution Cess) Rules, 1988.

(ii) G.S.R. No. 921(E), dated the 12th September, 1988, publishing a corrigendum to Notification G.S.R. No. 473(E), dated the 11th May, 1987.

(iii) G.S.R. No. 922(E), dated the 12th September, 1988, publishing the Merchant Shipping (Indian Fishing Boats Inspection) Rules, 1988.

(iv) G.S.R. No. 923(E), dated the 12th September, 1988, publishing a corrigendum to Notification G.S.R. No. 70(E) dated the 24th January, 1985. [Placed in Library. See No. LT-6827/88 for (i) to (iv)].

I. Report and Audited Accounts (1985-86) of the Rashtriya Manav Sangrahalaya, Bhopal and related papers

II. Report (1987-88) of the Regional Institute of Technology, Jamshedpur and related papers.

III. Report and Accounts (1987-88) of the Central Institute of Higher Tibetan Studies, Varanasi and related papers

IV. Accounts (1987-88) of certain regional Engineering Colleges and related papers.

V. Accounts (1987-88) of the Maulana Azad College of Technology, Bhopal and related papers.

VI. Rampur Raza Library Board (Delegation of Financial Powers) Regulations, 1988.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I (a) Annual Report and Audited Accounts of the Rashtriya Manav Sangrahalaya, Bhopal, for the year 1985-86.

(b) Review by Government on the working of the Sangrahalaya.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-6762/88 for (a) to (c)]

III (a) Annual Report of the Regional Institute of Technology, Jamshedpur, for the year 1987-88.

(b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-6837/88 for (a) and (b)].

III (a) Eleventh Annual Report and Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1987-88, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-6836/88 for (a) and (b)].

IV (1) Annual Accounts of the Regional Engineering College, Kurukshetra, for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6838/88].

(2) Annual Accounts of the Regional Engineering College, Rourkela, for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6840/88].

(3) Annual Accounts of the Regional Engineering College, Warangal, for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6839/88]

V Annual Accounts of the Maulana Azad College of Technology, Bhopal for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6841/88].

VI A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of culture) Notification No. F.8-4 RRL/84, dated the 28th June, 1988,

publishing the Rampur Raza Library Board (Delegation of Financial Powers) Regulations, 1988, under sub-section (4) of section 28 of the Rampur Raza Library Act, 1975. [Placed in Library. See No. LT-6835/88].

Resolution on National Youth Policy

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Resolution of the Ministry of Human Resource Development (Department of Youth Affairs and Sports) on National Youth Policy. [Placed in Library. See No. LT-6845/88].

I. New Mangalore Port Trust (Licensing of Stevedors) Amendment Regulations, 1988.

II. Size and Nature of Tyres (Amendment) Rules, 1988.

III. Dock Workers (Regulation of Employment) Amendment Rules, 1988.

SHRI RAJESH PILOT: Madam, I also beg to lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G.S.R. No. 887 (E), dated the 30th August, 1988, publishing the New Mangalore Port Trust (Licensing of Stevedors) Amendment Regulations, 1988 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-6720/88].

II. A copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification G.S.R. No. 1019 (E), dated the 17th